

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:139
ANSWERED ON:13.07.2009
PENDENCY OF EPF CLAIMS
Das Gupta Shri Gurudas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a large number of cases are pending for settlement of Employees Provident Fund (EPF) all over the country during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) the reasons for pendency of such large number of cases;
- (d) whether the Government has taken any special/effective steps for speedy disposal of the said cases; and
- (e) if so, the details thereof alongwith the time by which the said cases are likely to be cleared?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 139 FOR 13.07.2009 BY SHRI GURUDAS DASGUPTA REGARDING PENDENCY OF EPF CLAIMS.

(a) & (b): The position of pending claims with Employees' Provident Fund Organisation for the last three years is as under:

As on Number of pending claims

31.03.2007 (2006-07) 208298

31.03.2008 (2007-08) 427882

31.03.2009* (2008-09) 651151

* Provisional

The Region-wise details of pending claims for the year 2006-07 to 2008-09 are given at Annexure. As per provisions of the Employees' Provident Fund Scheme, 1952, claims received, complete in all respects are settled within 30 days. Settlement of claims is a continuous process. As there is a continuous inflow of fresh claims, certain claims are pending at any given point of time. The increasing trend in pending claims is due to larger number of cases being processed on account of increased job attrition, increasing membership and growing number of pension cases.

(c): The main reasons for delay in settlement of claims are as under:

- (i) Submission of incomplete forms by the claimants.
- (ii) Increased inflow of claims for 'Final Settlement'.

(d) & (e): Computerization project in Employees' Provident Fund Organisation is being implemented in collaboration with National Informatics Centre and after completion of the same, the time taken in settlement of claims will come down substantially. All the pending cases for Provident Fund claims mentioned above have already been disposed off by Employees' Provident Fund Organisation.